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~~Open Court~~

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

ORIGINAL APPLICATION NO. 1361 OF 2006.

ALLAHABAD THIS THE 08TH DAY OF DECEMBER 2006.

HON'BLE MR. JUSTICE KHEM KARAN, V.C.
HON'BLE MR. P.K. CHATTERJI, A.M.

Ashish Kumar Tripathi son of Sri Phool Chandra Tripathi resident of Village and post Deori, District Mirzapur.

.....Applicant

By Advocate: Sri R.P. Singh)

Versus.

- 1 Union of India through Secretary, Ministry of Communication, New Delhi.
- 2 The Superintendent of Post Offices, Mirzapur.
- 3 Assistant Superintendent of Post Offices (West) Mirzapur.
- 4 Sri O.P. Shukla, Resident of Tandon Colony, Sadar, Mirzapur.

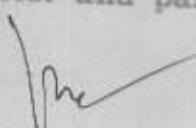
ORDER

By MR. JUSTICE KHEM KARAN, V.C.

Heard Sri R.P. Singh, learned counsel for the applicant on this original application.

2. The case of the applicant is that one post of G.D.S Rajpur Amghat, Mirzapur fell vacant on promotion of its incumbent ~~of~~ Sri Mangala Prasad Pandey and thereupon applicant was appointed vide order dated 6.9.2006 (Annexure 2) and now the Authority concerned has passed another order dated 12.9.2006 (Annexure -1) appointing Om Prakash in place of applicant.

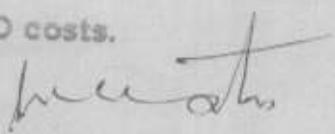
3. We think it would be sufficient if Post Master General, Allahabad is directed to look into the matter and pass suitable order.



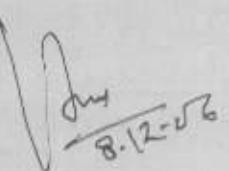
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4. So the O.A. is finally disposed of with a provision in case, applicant gives a detailed representation to the Post Master General, Allahabad in connection with the appointment in question, he shall take an appropriate decision within a period of two weeks from the date ^{of} certified copy of the order together with such representation is produced before him.

NO costs.



Member-A


Vice-Chairman.

8.12.1966

Manish/-